

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM:

12/441/ND/2018

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
14.05.2018**

NAME OF THE COMPANY: Sh. Keshav Prasad Dixit & Anr.

SECTION OF THE COMPANIES ACT: 441

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

	For the Petitioner:	Mr. Manoj Kumar, Advocate		
--	----------------------------	---------------------------	--	--

ORDER

It appears that no court notice has been sent to the petitioner in terms of the previous order. Let steps be taken returnable on 29th May, 2018.

Sd/-

**(Deepa Krishan)
Member (T)**

Sd/-

**(Ina Malhotra)
Member (J)**